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BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No 282/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

| Name of the Company | | Dr.Narendra Prasad & Anr. -Versus- Arvind Hospital Pvt.Ltd & Ors | |
|---------------------|--|--|---------------------|
| Under Section | | 397/398 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1 Mr. Shounek Mitra

2 Mr. Zulfikar Ali M-Qudus

} Pehnom

Zulfikar Ali
11/7/2017

11.07.2017- 282/2013) – Dr. Narendra Prasad & Anr. Vs. Arvind Hospital Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioner(s) are present. Respondents are absent.

The matter is long pending since 2013. On several occasions, both sides have also been allowed to settle the matter but have failed to settle. On perusal of the records, it appears that they are buying time. The petitioner has not made any effort to settle the matter though he has shown the desire for a fair exit. Today also he is reluctant to argue the matter and prayed for an adjournment.

Heard, prayed is allowed as a last chance.

Fixed on 08.08.2017.

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MANORAMA KUMARI
MEMBER(J)